

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, INDORE

O.A. No. 693/1997

Tuesday, this the 18th day of February, 2003

Hon'ble Shri Justice N. N. Singh, Vice Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

Jagdeesh s/o Shri Ganga deen
Designation Chokidar (Class IV)
C/o Officer-in-charge Military Farm, MHOW (MP)
Address for service of notice:
Jagdeesh c/o ML. Kethwas, H.No.3086, Ghota Tali Gali
MHOW (MP) 453 441

Applicant

(By Advocate: Shri I.H. Khan)

Versus

1. The Secretary,
Govt. of India, Ministry of Defence, New Delhi
2. The Dy. Director General of Military Farms
QMG's Branch, Army HQ, DHQ, PO, New Delhi
3. The Dy. Director of Military Farms
HQ, Central Command, Lucknow.
4. The Office-in-charge
Military Farm, MHOW (MP) 453441

..Respondents

(By Advocates: Shri B. Dasilva)

ORDER (ORAL)

Shri Justice N.N. Singh:

Learned counsel for the applicant wants to withdraw this OA with liberty to seek relief in the appropriate forum. Permission is granted. OA is dismissed as withdrawn.

(Govindan S. Tampi)
M(A)

/sunil/

N. N. Singh
(N. N. Singh)
VC (J)

पृष्ठांकन सं. ओ/न्या..... जगलपुर, दि.....
परिवेशपात्र आवृत्ति

- (1) लालिया, नगर निगम, जगलपुर, जगलपुर
- (2) बालीपुर, जगलपुर
- (3) बालीपुर, जगलपुर
- (4) बालीपुर, जगलपुर

दूसरी दिवानी कार्यालय, जगलपुर

I. H. Khan, India c
B. De Silka Adel.
28/2/03

Issued
28.2.03
C.R. B.S.